

National Company Law Tribunal  
Allahabad Bench  
Allahabad

82/141-244/ALD/2016

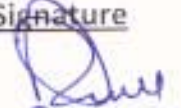
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017.

NAME OF THE COMPANY: Mr. Ved Prakash Bansal.

Vs.

M/s Upkar Chemicals and Fertilizers

SECTION OF THE COMPANIES ACT: u/s 131 of Companies Act.

| Sl. No. | Name           | Designation | Representation | Signature                                                                             |
|---------|----------------|-------------|----------------|---------------------------------------------------------------------------------------|
| 1.      | A.K. Kuchhal   | Adv.        | Petitioner     |   |
| 2.      | Chanchal Yadav | Adv.        | Petitioner     |  |
|         |                |             | R-1-5          |                                                                                       |

Order dated 17.01.2017

82/141-244/ALD/2016 Mr. Ved Prakash Bansal Vs. M/s Upkar

Chemicals and Fertilizers

Learned Counsel for respondents filed reply. For rejoinder by  
the petitioners, if any, time is extended till 08.02.2017.

List on 08.02.2017.

  
SH.V.S.R. AVADHAN (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.01.2017